

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

IA No. 65/2023

In

Petition No.4/MP/2021

Subject : Application on behalf of the Applicant/Petitioner, Roshni Powertech Pvt. Ltd. seeking recall of the order dated 11.5.2023 passed by this Commission.

Petitioner : Roshni Powertech Pvt. Limited (RPPL)

Respondent : National Load Despatch Centre (NLDC)

Date of Hearing : **27.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, RPPL
Shri Chetan Grag, Advocate, RPPL
Shri Jay Lal, Advocate, RPPL
Shri Arun Lal, Advocate, RPPL
Ms. Alchi Thapliyal, Advocate, RPPL
Shri Alok Mishra, NLDC
Ms. Anisha Chopra, NLDC
Shri Abhishek Jain, NLDC
Shri Ashok Rajan, NLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Interlocutory Application (IA) in Petition No. 4/MP/2021 had been filed seeking recall of the order dated 11.5.2023 passed by the Commission in the above-mentioned Petition, whereby the said Petition was dismissed for non-prosecution.

2. Considering the submissions of the learned counsel for the Petitioner, the Commission directed as under:

a) Issue notice to the Respondent(s), subject to just exceptions;

b) The Respondent to file its reply to the IA, including on its maintainability, if any, within four weeks with a copy to the Petitioner, who may file its rejoinder, if any, within three weeks thereafter.

3. The IA will be listed for the hearing on **29.5.2025**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)

